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ITEM NO.7

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4433/2013
(From the judgement and order dated 14/08/2012 in FA No.150/2002, FA
No.328/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BADRI PRASAD SETH

Petitioner(s)

VERSUS

THE COLLECTOR.,DIST.VARANASI & ANR.
(With office report)

Respondent(s)

Date: 07/02/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. P.N. Misra,Sr.Adv.
Mr. Milind Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Post after one week.

|(N.K. GOEL)
|COURT MASTER

|(SNEH LATA SHARMA)
|COURT MASTER

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